

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.04-IA/1073(AHM)2024
in
CP(IB) 196 of 2017

Proceedings under Section 9 IBC

IN THE MATTER OF:

JJ Plastalloys Pvt Ltd
V/s
RR Polynet Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 23/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kamil Lokhandwala, Adv.
For the Respondent :

ORDER

IA/1073(AHM)2024

Heard Learned Counsel for the applicant.

Extension of liquidation period is granted from 30.06.2024 for six months and the delay sought is condoned. In view of the above, IA 1073 of 2024 is disposed-off.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)